

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During December-2022					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	299.72	31	1810.66	31	2129.80	20
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	332.38	12	780.54	7	-	-
9	Himachal Pradesh	-	-	201.66	4	-	-
10	Jammu & Kashmir UT	-	-	817.65	25	686.88	10
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	34.57	8	704.61	8	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	209.75	30	56.55	16
17	Meghalaya	68.70	12	17.45	7	-	-
18	Mizoram	-	-	85.27	13	-	-
19	Nagaland	-	-	152.58	28	59.40	10
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	929.68	9	-	-	-	-
23	Rajasthan	4951.31	31	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	524.27	25	1082.18	18	355.15	5
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	35.08	1	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Notes:1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5. - : Nil.

Source: Reserve Bank of India.